

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/974 /2005 - CU[DB]

Date 04/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S MADHO RAM MOHAN LAL
679, MANJITH MANDI, AMRITSAR
M/S MADHO RAM MOHAN LAL

Appellant
Vs
Respondent

COMMISSIONER OF CUSTOMS, AMRITSAR

I am directed to transmit herewith a certified copy of Final order No. C/170/ 2009 CU[DB] dated 29.04.09
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

COMMISSIONER OF CUSTOMS, AMRITSAR
CUSTOMS HOUSE, THE MALL, AMRITSAR

2. Adv. / Consult

MR.H.S.MEW, ADV. 52 B, UPKAR APPTS,
MAYUR VIHAR PHASE EXTN, DELHI-91

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road,Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

16 Office Copy

17 Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI**

CUSTOMS APPEAL No. 974 of 2005

[Arising out of Order-in-Appeal No. 164/CUS/JAL/2005 dated 15.09.2005 passed by the Commissioner of Customs (Appeals), Chandigarh]

For approval and signature:

Hon'ble Dr. C. Satapathy, Member (Technical);
Hon'ble Mr. D.N. Panda, Member (Judicial)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Departmental authorities?	

M/s. Madho Ram Mohan Lal

Appellants

Vs.

C.C., Amritsar

Respondent

Appearance:

None for the appellants;
Shri L.B. Yadav, SDR, for the Revenue;

Coram:

Hon'ble Dr. C. Satapathy, Member (Technical)
Hon'ble Mr. D.N. Panda, Member (Judicial)

Date of hearing/decision: 28th April, 2009

FINAL ORDER NO. C/170/09 dated _____

Per C. Satapathy:

Heard learned SDR Shri L.B. Yadav. No one is present on behalf of the appellants despite notice. There is also no request for adjournment. It appears that the appellants are not interest^{ed} in pursuing their appeal. Accordingly, appeal is dismissed for non-prosecution.

(Dictated & pronounced in the Open Court.)

(C. SATAPATHY)
MEMBER (TECHNICAL)

(D.N. PANDA)
MEMBER (JUDICIAL)

RK